

bent cotton. The matter has been taken up with the Ministry of Finance and the Ministry of Industry (Textiles Division) to evolve a suitable definition of raw cotton so as to prevent misuse of the policy of allowing exports of absorbent cotton of pharmacopoeia standards.

#### Income-tax arrears of film artistes

557. SHRI VITHAL GADGIL: Will the Minister of FINANCE be pleased to state:

(a) the names of the film actors, actresses, Directors, Music Directors and Playback Singers who have not paid income-tax dues for the assessment year 1976-77; and

(b) the details of the steps taken by Government to realise the income-tax dues from them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) and (b) The requisite information is not readily available, it is being collected and will be laid on the Table of the House as soon as possible.

#### Foreign exchange earned through tea exports

558. SHRI ANANDA PATHAK: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) what is the quantity of tea produced in the country during the years 1974-75, 1975-76 and 1976-77; and

(b) what is the quantity of tea exported and the amount of foreign exchange earned by the country during the same period, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL): (a) The quantity of tea produced in the country during

the years 1974-75, 1975-76 and 1976-77 is as under:

	Million Kgs.
1974-75	489.5
1975-76	537.1
1976-77	512.4

(b) The quantity of tea exported and the amount of foreign exchange earned during the years 1974-75 to 1976-77 are as follows:

Years	Qty. of tea exported (M. Kgs.)	Amount of foreign exchange (Rs. in crores)
1974-75	225.06	223.53
1975-76	211.41	238.29
1976-77	242.40	295.26

#### Revenue earned from excise and export duties on tea

559. SHRI ANANDA PATHAK: Will the Minister of FINANCE be pleased to state the revenue earned by Government from (i) excise, and (ii) export duties on tea during the years 1974-75, 1975-76 and 1976-77?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): The required information is furnished below:—

Year	Revenue realised from	
	Excise duty on Tea	Export duty on tea
	(Rs. 000)	
1974-75	42,23.53	82
1975-76	59,47.37	28
1976-77	62,05.84	..